Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर रोड, नई दिल्ली

Email Office : dgft@nic.in , Phone Office : 011-23062777

(DES - II SECTION)

MINUTES OF THE NORMS COMMITTEE- II

MEETING No. NC/2/MEET/Jun/202324/5 **DATED:** 05/07/2023

Please Note

I. For information of exporters, Norms Committee - II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 72 to 76, 78 to 80, 85 .Communications in respect of cases/pertaining to NC- II may be sent to email address: nc2.dgft@nic.in
II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/2/MEET/Jun/202324/5 dated 05/07/2023 of Norms Committee - II for the year 2023-24 was held on 05/07/2023 under the Chairmanship of HARDEEP SINGH,Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1.	Shri Shaish Kumar Technical Consultant	DGFT
2.	Shri Vishan Agrawal, Technical Consultant	DGFT
3.	Shri R. K Jaiswal DO	MHI
4.	Shri Rahul Bhardwaj AD	MSME

Signature Not Verified

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

In Attendence

S.NO.	Name and Designation	Department
1.	Shri Vinod Kumar Kashyap,DDG	DGFT
2.	Smt. Smitha Viju, FTDO	DGFT

Signature Not Verified

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Case Details and Decision(s):

Case No.	1 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	CARCLO TECHNICAL PLASTICS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000345AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	2 / NC/2/MEET/Jun/202324/5
Case Status	Case Approved
Party Name	MUNDRA SOLAR PV LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000517AM24
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

1. The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per recommendation of (Tec-1) dated 05.07.2023 received via email.

Import 1-N-Type Silicon Wafer of size 182x182 mm

Net+2% wastage

2 to 5- Net+2% wastage

6 to 17, & 22 to 24 As applied. Total value restricted to 4% of fob value.

18 to 21-Deleted as these are not part of EP & also not consumed in process.

25-Net+1% wastage

26, 30 & 31- Net + 1% wastage

27 & 28 – Net to Net

29-Net to net as pet GN4

Signature Not Verified

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

32 to 40-As applied Total value restricted to 2% of fob value

41 & 42-As per packing policy

43 to 49 – Net to Net

RA concerned may take suitable consequential action accordingly.

Case No.	3 / NC/2/MEET/Jun/202324/5
Case Status	Case Approved
Party Name	MUNDRA SOLAR PV LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000518AM24
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

1. The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per recommendation of (Tec-1) dated 05.07.2023 received via email.

Import 1-N-Type Silicon Wafer of size 182x182 mm

Net+2% wastage

2 to 5- Net+ 2% wastage

6 to 17, &22 to 24 As applied. Total value restricted to 4% of fob value

18 to 21 - Deleted as these are not part of EP & also not consumed in process

25-Net +1% wastage

26, 30 & 31-Net + 1% wastage

27 & 28-Net to net

29-Net to net as per GN4

32 to 41-As applied .Total value restricted to 2% of for value

42 & 43-As per packing policy

44 to 50- Net to net

Signature Not Verified

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

RA concerned may take suitable consequential action accordingly.

Case No.	4 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001528AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	5 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	CARCLO TECHNICAL PLASTICS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00004456AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	6 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	INDIAN STAINLESS SEAMLESSPIPES MANUFACTURERS ASSOCIATION
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00007049AM23
RA File Number	NA

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Licence No and Date	NA

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	7 / NC/2/MEET/Jun/202324/5
Case Status	Case Approved
Party Name	TE CONNECTIVITY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00002853AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (Tec-1) dated 02.07.2023, as under:

RESIN - 1.05 KG/KG CONTENT IN EXPORT

COLOURANT - 1.05 KG/KG CONTENT IN EXPORT

TERMINAL - NETT TO NETT

RA concerned may take suitable consequential action accordingly.

Case No.	8 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	MPP TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00000003AM24
RA File Number	072404000399 AM10
Licence No and Date	0710069915/09/02/2010

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Norms Committee Decision: Case deferred for comments of TE.

Case No.	9 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	AMC COOKWARE (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00000879AM23
RA File Number	072404000002 AM15
Licence No and Date	0710104026/12/05/2014
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	10 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	AMC COOKWARE (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00004398AM23
RA File Number	072404000046 AM15
Licence No and Date	0710104232/20/05/2014
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through mail, by the TE: I. Copy of Advance Authorization. II. Copy of norms fixed by the Norms Committee. III. Copy of their representation for revision of norms. IV. Deficiency letter issued to them in connection with revision of norms, if any, and reply thereof.	

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

The case stands deferred.

Case No.	11 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	CHANDAN STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00007205AM23
RA File Number	039404000901 AM15
Licence No and Date	0310792567/02/01/2015

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	12 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	AMC COOKWARE (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00004392AM23
RA File Number	072404000370 AM15
Licence No and Date	0710107425/14/01/2015

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through mail, by the TE:

I. Copy of Advance Authorization.
II. Copy of norms fixed by the Norms Committee.
III. Copy of their representation for revision of norms.
IV. Deficiency letter issued to them in connection with revision of norms, if any, and reply thereof.

The case stands deferred.

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	13 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	CHANDAN STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00000004AM24
RA File Number	039404000114 AM16
Licence No and Date	0310796490/08/06/2015
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	14 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	TBEA ENERGY (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00004312AM23
RA File Number	342404000123 AM16
Licence No and Date	3410041397/23/07/2015
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	15 / NC/2/MEET/Jun/202324/5
Case Status	Case Approved
Party Name	WAGO PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00000949AM23
RA File Number	052404000275 AM17
Licence No and Date	0510399673/09/09/2016
Norms Committee Decision:	

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (Tec-1) via mail dated 04.07.2023, as under:

I. IMPORT ITEM NO 1 AND 2 ARE COMPONENTS ALLOWED ON NETT TO NETT BASIS
II. IMPORT ITEM NO 3 DELETED (AS PER REQ OF THE FIRM VIDE THEIR LETTER DATED 08.01.2021

RA concerned may take suitable consequential action accordingly.

Case No.	16 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	PUNJAB STAINLESS STEEL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00004622AM23
RA File Number	052404000441 AM17
Licence No and Date	0510400631/06/12/2016

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 106.2023 and a reminder has been sent on 26.06.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days.

The case stands deferred.

Case No.	17 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	AMC COOKWARE (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00004643AM23
RA File Number	072404000009 AM18
Licence No and Date	0710111423/19/04/2017

Norms Committee Decision:

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case deferred for comments of TE.

Case No.	18 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	RAJGURU ENTERPRISES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00007157AM23
RA File Number	039504000202 AM18
Licence No and Date	0310813798/07/06/2017

Norms Committee Decision:

The Committee considered the case as per agenda and noticed that the case was approved in the meeting dated 13/03/2019. Now, the firm has approached for the review. The case is referred for the concerned TE for comments.

Case deferred for comments of TE.

Case No.	19 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00000326AM24
RA File Number	039504000670 AM18
Licence No and Date	0310817483/04/12/2017

Norms Committee Decision:

The case was referred to TEC-3 for comments.

Case deferred for comments of TE.

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	20 / NC/2/MEET/Jun/202324/5
Case Status	Case Approved
Party Name	LORBAX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00007060AM23
RA File Number	052304000393 AM18
Licence No and Date	0510405352/15/01/2018

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT)via mail vide U.O No.: P-47014/60/2023 -TSW dated 206.2023, as under:

I. Import item at Sl.No.1 shall be of relevant grade as contained/utilized in the export item and its quantity may be allowed as 191.1 MT as 1.10 Kgs/Kg content in the export item.

RA concerned may take suitable consequential action accordingly.

Case No.	21 / NC/2/MEET/Jun/202324/5
Case Status	Case Approved
Party Name	LORBAX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00007059AM23
RA File Number	052304000373 AM18
Licence No and Date	0510405560/07/02/2018

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT)via mail vide U.O No.: P-47014/60/2023 -TSW dated 206.2023, as under:

I. Import item at Sl.No.1 shall be of relevant grade as contained/utilized in the export item and its quantity may be allowed as 91.3 MT as 1.10 Kgs/Kg content in the export item.

RA concerned may take suitable consequential action accordingly.

Case No.	22 / NC/2/MEET/Jun/202324/5

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case Status	Case Deferred
Party Name	DESHMUKH LEAD PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00004034AM23
RA File Number	039404001032 AM18
Licence No and Date	0310819722/12/03/2018
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	23 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	VIKARSH NANO TECHNOLOGY AND ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00000352AM24
RA File Number	NA
Licence No and Date	3110067035/26/04/2018
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	24 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	RAJGURU ENTERPRISES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00007156AM23
RA File Number	039504000137 AM19
Licence No and Date	0310821453/05/06/2018
Norms Committee Decision: The Committee considered the case as per agenda and noticed that the case was approved in the meeting dated 29/11/2018. Now, the firm has approached for the review. The case is referred for the concerned TE for comments.	

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case deferred for comments of TE.

Case No.	25 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00001764AM23
RA File Number	052404000153 AM19
Licence No and Date	0510406879/15/06/2018
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	26 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	VIKARSH NANO TECHNOLOGY AND ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00000353AM24
RA File Number	NA
Licence No and Date	3110067083/16/06/2018
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	27 / NC/2/MEET/Jun/202324/5
Case Status	Case Approved
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

and Date	
HQ File Number	HQRNORM REVIW00006800AM23
RA File Number	342404000089 AM19
Licence No and Date	3410044265/19/06/2018

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (TEC-1) via mail dated 05.07.2023, as under:

Committee decided to change to change the **weight of export from 8690.17 kg/blade to 8690.17 kg +/- 3 % per blade.**

RA concerned may take suitable consequential action accordingly.

Case No.	28 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00288857AM22
RA File Number	039504000048 AM19
Licence No and Date	0310821925/26/06/2018

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	29 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00288869AM22
RA File Number	039504000121 AM19
Licence No and Date	0310822611/26/07/2018

Norms Committee Decision:

Signature Not Verified

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Case deferred for comments of TE.

Case No.	30 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	MODISON LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00004104AM23
RA File Number	039504000439 AM19
Licence No and Date	0310822894/07/08/2018
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	31 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00000008AM24
RA File Number	039504000599 AM19
Licence No and Date	0310823945/24/09/2018
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	32 / NC/2/MEET/Jun/202324/5
Case Status	Case Approved
Party Name	BHARAT WIRE ROPES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00000131AM24

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

RA File Number	039404001050 AM19
Licence No and Date	0310827644/12/03/2019

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (DPIIT) via mail vide U.O No.: P-47011/311/2019-TSW dated 16.05.2023, as under:

I. Import items at SI No. 1 & 2 shall be of relevant grade of steel as contained/utilized in the export item.
II. Quantity of import items at SI No. 1 & 2 may be allowed as 1.02 Kgs./Kg. content in the export item.
III. Quantity of import item at Sl. No. 3 (Zinc) may be allowed as applied for i.e.66863 Kgs.

RA concerned may take suitable consequential action accordingly.

Case No.	33 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	TBEA ENERGY (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00000690AM23
RA File Number	342404000034 AM20
Licence No and Date	3410045082/26/04/2019

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 106.2023 and a reminder has been sent on 26.06.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days.

The case stands deferred.

Case No.	34 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	CHANDA STEEL WORKS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

HQ File Number	HQRNORM REVIW00001299AM24
RA File Number	052304000061 AM20
Licence No and Date	0510410513/08/05/2019
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	35 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	U K B ELECTRONICS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00007006AM23
RA File Number	018105000203 AM20
Licence No and Date	0510411476/09/08/2019
Norms Committee Decision: Case deferred for comments of TECH-3.	

Case No.	36 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00004597AM23
RA File Number	039504000741 AM20
Licence No and Date	0310832533/31/10/2019
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	37 / NC/2/MEET/Jun/202324/5
Case Status	Case Approved

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00007053AM23
RA File Number	342404000232 AM20
Licence No and Date	3410045603/13/11/2019

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per recommendation of (Tec-1) dated 04.07.2023 received via email.

Note: The written recommendation as given by (Tec-1) will be communicated to the applicant as well as concerned RA through email.

Case No.	38 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	MITTAL APPLIANCES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00006680AM23
RA File Number	562404000037 AM20
Licence No and Date	5610005825/20/02/2020

Norms Committee Decision:

Case deferred for comments of TE

Case No.	39 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00004826AM23
RA File Number	052404000759 AM20
Licence No and Date	0510413875/13/03/2020

Norms Committee Decision:

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Committee Report Awaited.

Case No.	40 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ARMOR PLAST PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00001773AM24
RA File Number	072404000309 AM20
Licence No and Date	0710116277/18/03/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	41 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000249AM24
RA File Number	NA
Licence No and Date	0310836233/15/05/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	42 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00007222AM23
RA File Number	039504000117 AM21

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Licence No and Date	0310836456/01/06/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through mail, by the TE:

I. Model number, technical specification and specific quantity-both in terms of number (if any) and/or weight, of each export product (Appendix-33 of current HBP refers).
II. Detail technical note on manufacturing process including the relevant flow sheet.
III. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
IV. Weight of each Export Product.
V. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
VI. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.
VII. Complete set of application may also be provided.

Note: Include justification for the quantity of import items, dimensional drawings and specific details of export product for further examination of the request.

The case stands deferred.

Case No.	43 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	NAGREEKA INDCON PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	018105000575AM21
RA File Number	039504001148 AM20
Licence No and Date	0310836580/08/06/2020

Norms Committee Decision:

Case deferred for comments of TE.

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	44 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	SUMRIDHI ALUMINIUM PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00000873AM23
RA File Number	052404000101 AM21
Licence No and Date	0510414397/15/06/2020
Norms Committee Decision: Committee Report Awaited.	

Case No.	45 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000203AM24
RA File Number	NA
Licence No and Date	0310836905/26/06/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	46 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00004559AM23
RA File Number	052304000084 AM21
Licence No and Date	0510414673/21/07/2020
Norms Committee Decision:	

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case deferred for comments of TE.

Case No.	47 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ASEEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	018105000669AM21
RA File Number	562404000013 AM21
Licence No and Date	5610005913/30/07/2020

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 106.2023 and a reminder has been sent on 26.06.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days.

The case stands deferred.

Case No.	48 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	APL METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	018105000720AM21
RA File Number	022404000063 AM21
Licence No and Date	0210210068/28/08/2020

Norms Committee Decision:

Case deferred for comments of TE.

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	49 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	NICO EXTRUSIONS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00001152AM23
RA File Number	039504001229 AM20
Licence No and Date	0310838703/05/10/2020
Norms Committee Decision: Committee Report Awaited.	

Case No.	50 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00003573AM23
RA File Number	072404000180 AM21
Licence No and Date	0710117109/07/10/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	51 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	U K B ELECTRONICS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	018105000786AM21
RA File Number	052404000337 AM21
Licence No and Date	0510415441/08/10/2020
Norms Committee Decision:	

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case deferred for comments of TE.

Case No.	52 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	SHREENATHJI INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	018105000795AM21
RA File Number	242404000056 AM21
Licence No and Date	2410043288/19/10/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	53 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	RAINTECH INTERNATIONAL (INDIA)
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00004056AM23
RA File Number	052404000418 AM21
Licence No and Date	0510415820/10/11/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	54 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00007220AM23
RA File Number	039504000495 AM21

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Licence No and Date	0310839499/12/11/2020

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through mail, by the TE:

I. Model number, technical specification and specific quantity-both in terms of number (if any) and/or weight, of each export product (Appendix-33 of current HBP refers).
II. Detail technical note on manufacturing process including the relevant flow sheet.
III. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
IV. Weight of each Export Product.
V. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
VI. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

Note: Include justification for the quantity of import items, dimensional drawings and specific details of export product for further examination of the request.

The case stands deferred.

Case No.	55 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	PARAS DEFENCE AND SPACE TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00005653AM23
RA File Number	039504000507 AM21
Licence No and Date	0310839582/17/11/2020

Norms Committee Decision:

Case deferred for comments of TE.

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	56 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	HINDUSTAN PRESSINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00001570AM24
RA File Number	31AA04003930 AM21
Licence No and Date	3111000017/10/12/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	57 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	UNIVERSAL FLEXIBLES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00043876AM21
RA File Number	07AA04006097 AM21
Licence No and Date	0711000098/21/12/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	58 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	NAMO ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00045744AM21
RA File Number	05AA04020219 AM21
Licence No and	0511000401/23/12/2020

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Date	
Norms Committee Decision: Committee Report Awaited.	

Case No.	59 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	SUKRUT ELECTRIC COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000436AM24
RA File Number	NA
Licence No and Date	3111000052/31/12/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	60 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00052208AM21
RA File Number	03AA04014021 AM21
Licence No and Date	0311000356/01/01/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	61 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred

Signature Not Verified

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00007229AM23
RA File Number	03AA04012072 AM21
Licence No and Date	0311000623/04/01/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	62 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00059819AM21
RA File Number	03AA04015765 AM21
Licence No and Date	0311000710/11/01/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	63 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	SUTTATTI ENTERPRISES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00001718AM24
RA File Number	31AA04004923 AM21
Licence No and Date	3111000112/23/01/2021
Norms Committee Decision: Case deferred for comments of TE.	

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	64 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00007239AM23
RA File Number	03AA04012296 AM21
Licence No and Date	0311000963/25/01/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	65 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00000012AM24
RA File Number	03AA04018289 AM21
Licence No and Date	0311001031/27/01/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	66 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	LASER POWER & INFRA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00072020AM21
RA File Number	02AA04007730 AM21
Licence No and Date	0211000217/28/01/2021
Norms Committee Decision:	

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through BO Portal, by the TE:

I. Model number, technical specification and specific quantity-both in terms of number (if any) and/or weight, of each export product (Appendix-33 of current HBP refers).
II. Weight of each Export Product.
III. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
IV. Cross Sectional Diagram of export product with calculation of raw material requirement and the weight of the Cable in Kg. per Km. Copy of relevant National/International Standard/buyer's data sheet may also be furnished.
V. Details of import item "Tibor rod" & its use in EP.

The case stands deferred.

Case No.	67 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	CHANDA STEEL WORKS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00000015AM24
RA File Number	05AA04026888 AM21
Licence No and Date	0511000999/29/01/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through BO Portal, by the TE:

The firm has represented that amendment made by NC in EP cannot be implemented now as they had already completed exports. Request of the firm is not clear as NC did not make any amendment in EP.

The case stands deferred.

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	68 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00001962AM24
RA File Number	07AA04007652 AM21
Licence No and Date	0711000394/29/01/2021
Norms Committee Decision: Case deferred for comments of Tec-3 in respect for wastage in aluminum wire rod.	

Case No.	69 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	NUCON AEROSPACE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00075890AM21
RA File Number	09AA04004073 AM21
Licence No and Date	0911000249/03/02/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	70 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	SANSEGA INDUSTRIES LLP
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00085757AM21

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

RA File Number	04AA04006831 AM21
Licence No and Date	0411000346/17/02/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through mail, by the TE:

I. Detail technical note on manufacturing process including the relevant flow sheet.
II. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
III. Weight of each Export Product.
IV. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

The case stands deferred.

Case No.	71 / NC/2/MEET/Jun/202324/5
Case Status	Case Approved
Party Name	JSW STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00001641AM24
RA File Number	03AA04017862 AM21
Licence No and Date	0311002403/12/03/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (SKB) on mail dated 19.06.2023,

Note: The written recommendation as given by Consultant (SKB) will be communicated to the applicant as well as concerned RA through email.

RA concerned may take suitable consequential action accordingly.

Case No.	72 / NC/2/MEET/Jun/202324/5

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case Status	Case Deferred
Party Name	R. V. RAIL PRODUCTS PVT. LTD.
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00002610AM23
RA File Number	02AA04000218 AM22
Licence No and Date	0211000515/07/04/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through mail, by the TE:

I. The firm sought to import Steel Rails 45E1 as raw materials to manufacture Switches & Crossings.
II. The firm may be requested to furnish the following documents for further examination of the proposal:

a) Calculation of wastage claimed at each stage supported with dimensional drawing.

b) GST invoice of scrap disposal.

c) Export product catalogue.

The case stands deferred.

Case No.	73 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	LLOYD INSULATIONS (INDIA) LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00000045AM24
RA File Number	04AA04000471 AM22
Licence No and Date	0411000726/27/04/2021

Norms Committee Decision:

The Committee considered the case as per agenda and found that the firm did not reply to the final reminder of DL and the case was rejected in the meeting dated 30/08/2022. Now the firm has applied for review and the case has been referred to the concerned TE for comments.

Case deferred for comments of TE.

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	74 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00005685AM23
RA File Number	04AA04000009 AM22
Licence No and Date	0411000784/07/05/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	75 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00005686AM23
RA File Number	04AA04001550 AM22
Licence No and Date	0411000782/07/05/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	76 / NC/2/MEET/Jun/202324/5
Case Status	Case Approved
Party Name	P.M. ELECTRO-AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00001721AM24
RA File Number	31AA04000937 AM22
Licence No and Date	3111000323/12/05/2021
Norms Committee Decision:	

Signature Not Verified

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (MHI) on m
05.07.2023, as under:

I. The firm sought to import Hot Dipped Galvanized Steel Coils as raw materials to manufacture Module Mounting R

II. MHI Input: The % wastage indicated by the firm is on input weight, which has been recalculated below on net cont
standard practice.

S.I.NO.	Input Item	Export Item	Model	Input Weight	Finished Weight	% wasta on n conte Basi
1.	Hot Dipped Galvanized steel coils – 1.8	Module mounting Rail Assembly	21078	1.48	0.99	49.6
			21043	1.65	1.12	46.9

Note: After taking 1/3 recovery, the % wastage on net content basis works out to 32.17%. The firm proposal may

recommended to import of Hot Dipped Galvanized Steel Coils with 32.17% wastage on net content basis to manu
Mounting Rail Assembly.

RA concerned may take suitable consequential action accordingly.

Case No.	77 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	UNIVERSAL FLEXIBLES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00004600AM23
RA File Number	07AA04002079 AM22
Licence No and Date	0711001089/13/05/2021
Norms Committee Decision: Case deferred for comments of TE.	

Signature Not Verified
Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Case No.	78 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00004831AM23
RA File Number	05AA04012236 AM22
Licence No and Date	0511002638/17/05/2021
Norms Committee Decision: Committee Report Awaited.	

Case No.	79 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00001581AM24
RA File Number	07AA04003324 AM22
Licence No and Date	0711001111/18/05/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	80 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00001588AM24
RA File Number	07AA04004454 AM22
Licence No and Date	0711001112/18/05/2021
Norms Committee Decision:	

Signature Not Verified

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Case deferred for comments of TE.

Case No.	81 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	APL METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00050007AM22
RA File Number	02AA04005025 AM22
Licence No and Date	0211000732/24/05/2021

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	82 / NC/2/MEET/Jun/202324/5
Case Status	Case Withdrawn
Party Name	SELP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00001269AM24
RA File Number	03AA04012394 AM22
Licence No and Date	0311004147/30/05/2021

Norms Committee Decision:

The Committee considered the case as per agenda and the case is already approved on 07/02/2023.

The case is withdrawn.

Case No.	83 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Party Name	MEHTA STONE CONSORTIUM
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00108638AM22
RA File Number	05AA04022825 AM22
Licence No and Date	0511002996/07/06/2021

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 106.2023 and a reminder has been sent on 26.06.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days.

The case stands deferred.

Case No.	84 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00001589AM24
RA File Number	07AA04006568 AM22
Licence No and Date	0711001301/12/06/2021

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	85 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00007052AM23
RA File Number	03AA04031820 AM22
Licence No and	0311005306/12/07/2021

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Date	
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	86 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00006755AM23
RA File Number	04AA04014646 AM22
Licence No and Date	0411001207/29/07/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	87 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00152698AM22
RA File Number	02AA04017663 AM22
Licence No and Date	0211001021/03/08/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 106.2023 and a reminder has been sent on 26.06.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days. The case stands deferred.	

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	88 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	SINGHAL METALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00153349AM22
RA File Number	05AA04067325 AM22
Licence No and Date	0511003977/03/08/2021
Norms Committee Decision: Committee Report Awaited.	

Case No.	89 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ELCON ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00153919AM22
RA File Number	05AA04062578 AM22
Licence No and Date	0511003984/04/08/2021
Norms Committee Decision: Committee Report Awaited.	

Case No.	90 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	SAMYAK METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00154858AM22
RA File Number	05AA04064722 AM22
Licence No and	0511004021/05/08/2021

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Date	
Norms Committee Decision: Committee Report Awaited.	

Case No.	91 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	SINGHAL METALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00158556AM22
RA File Number	05AA04068063 AM22
Licence No and Date	0511004071/10/08/2021
Norms Committee Decision: Committee Report Awaited.	

Case No.	92 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	NAMO ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00159676AM22
RA File Number	05AA04069327 AM22
Licence No and Date	0511004097/11/08/2021
Norms Committee Decision: Committee Report Awaited.	

Case No.	93 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Party Name	SAMYAK METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00164582AM22
RA File Number	05AA04070935 AM22
Licence No and Date	0511004156/17/08/2021
Norms Committee Decision: Committee Report Awaited.	

Case No.	94 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	SINGHAL METALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00165307AM22
RA File Number	05AA04070749 AM22
Licence No and Date	0511004169/18/08/2021
Norms Committee Decision: Committee Report Awaited.	

Case No.	95 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	FERRA AEROSPACE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00165651AM22
RA File Number	07AA04004889 AM22
Licence No and Date	0711001737/18/08/2021
Norms Committee Decision: Case deferred for comments of TE.	

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	96 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ICON POWER SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00166642AM22
RA File Number	05AA04071487 AM22
Licence No and Date	0511004235/19/08/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	97 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	SINGHAL METALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00171365AM22
RA File Number	05AA04072812 AM22
Licence No and Date	0511004336/26/08/2021
Norms Committee Decision: Committee Report Awaited.	

Case No.	98 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	PARAMJYOTI MOVERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00007163AM23
RA File Number	06AA04005983 AM22
Licence No and Date	0611000670/26/08/2021
Norms Committee Decision:	

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case deferred for comments of TE.

Case No.	99 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00172358AM22
RA File Number	03AA04068850 AM22
Licence No and Date	0311006506/27/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through mail, by the TE:

I. Model number, technical specification and specific quantity-both in terms of number (if any) and/or weight, of each export product (Appendix-33 of current HBP refers).
II. Detail technical note on manufacturing process including the relevant flow sheet.
III. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished.
IV. Weight of each Export Product.
V. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
VI. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

Note: Include justification for the quantity of import items, dimensional drawings and specific details of export product for further examination of the request.

The case stands deferred.

Signature Not Verified

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Case No.	100 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00174278AM22
RA File Number	03AA04068897 AM22
Licence No and Date	0311006584/31/08/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	101 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00176276AM22
RA File Number	07AA04024946 AM22
Licence No and Date	0711001833/03/09/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	102 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00177795AM22
RA File Number	07AA04024869 AM22
Licence No and Date	0711001859/06/09/2021
Norms Committee Decision: Case deferred for comments of TE.	

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	103 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	SAMVARDHANA MOTHERSON INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00184785AM22
RA File Number	05AA04082160 AM22
Licence No and Date	0511004767/15/09/2021
Norms Committee Decision: Firm did not attend the PH on 05.07.2023 and no response by our email dated 03.07.2023. NC decided to call the firm for the forthcoming meeting.	

Case No.	104 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	HI TECH STAINLESS WORLD
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00203359AM22
RA File Number	03AA040108219 AM22
Licence No and Date	0311007489/05/10/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	105 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	NORDEX INDIA MANUFACTURING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00204268AM22
RA File Number	07AA04035622 AM22
Licence No and Date	0711002094/06/10/2021

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Norms Committee Decision: Firm did not attend the PH on 05.07.2023 and no response by our email dated 03.07.2023. NC decided to call the firm for the forthcoming meeting.

Case No.	106 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	HINDUSTAN PRESSINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00001571AM24
RA File Number	31AA04026949 AM22
Licence No and Date	3111000625/14/10/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	107 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	HI TECH STAINLESS WORLD
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00264070AM22
RA File Number	03AA040123930 AM22
Licence No and Date	0311008824/24/11/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	108 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	JAYESH INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

HQ File Number	HQRNORM REVIW00002384AM23
RA File Number	03AX04000150 AM22
Licence No and Date	0311009606/17/12/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	109 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	NORDEX INDIA MANUFACTURING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00001618AM24
RA File Number	07AX04000284 AM22
Licence No and Date	0711003028/28/01/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through mail, by the TE: Since import items are more than 100 call for hard copy of reply along with application. The case stands deferred.	

Case No.	110 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	RPK INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00338931AM22
RA File Number	31AX04000055 AM22
Licence No and Date	3111000939/01/02/2022
Norms Committee Decision: Case deferred for comments of TE.	

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	111 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	EASTMAN AUTO & POWER LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00340228AM22
RA File Number	05AX04000733 AM22
Licence No and Date	0511008501/02/02/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	112 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	CROWN HARDWARE
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00340560AM22
RA File Number	06AX04000073 AM22
Licence No and Date	0611001123/02/02/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 106.2023 and a reminder has been sent on 26.06.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days. The case stands deferred.	

Case No.	113 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00340594AM22
RA File Number	02AX04000123 AM22

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Licence No and Date	0211001914/02/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 106.2023 and a reminder has been sent on 26.06.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days.

The case stands deferred.

Case No.	114 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00005683AM23
RA File Number	04AX04000177 AM22
Licence No and Date	0411002556/02/02/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	115 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ENRX PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00341318AM22
RA File Number	07AX04000329 AM22
Licence No and Date	0711003134/03/02/2022

Norms Committee Decision:

Case deferred for comments of TE.

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	116 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00342484AM22
RA File Number	02AX04000124 AM22
Licence No and Date	0211001919/03/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 105.2023 and a reminder has been sent on 26.05.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a **final** reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal failing which the case will be rejected without further notice with direction to the firm to pay applicable custom duty with interest for EODC.

The case stands deferred.

Case No.	117 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00343640AM22
RA File Number	02AX04000130 AM22
Licence No and Date	0211001924/04/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 105.2023 and a reminder has been sent on 26.05.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a **final** reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal failing which the case will be rejected without further notice with direction to the firm to pay applicable custom duty with interest for EODC.

The case stands deferred.

Case No.	118 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Party Name	FABEX STEEL STRUCTURES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00347486AM22
RA File Number	09AX04000165 AM22
Licence No and Date	0911002484/08/02/2022

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 26.05.2023 and a reminder has been sent on 10.06.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a **final** reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal failing which the case will be rejected without further notice with direction to the firm to pay applicable custom duty with interest for EODC.

The case stands deferred.

Case No.	119 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00347588AM22
RA File Number	34AX04000231 AM22
Licence No and Date	3411001780/08/02/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	120 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00006756AM23
RA File Number	04AX04000198 AM22
Licence No and Date	0411002606/09/02/2022

Norms Committee Decision:

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case deferred for comments of TE.

Case No.	121 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	MOTILAL DISHED-ENDS WORKS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00370573AM22
RA File Number	03AX04001344 AM22
Licence No and Date	0311011992/28/02/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	122 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	MITTAL COIN PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00382155AM22
RA File Number	56AX04000104 AM22
Licence No and Date	5611000837/10/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	123 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	KALPATARU PROJECTS INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00401515AM22
RA File Number	08AX04000610 AM22

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Licence No and Date	0811004514/25/03/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	124 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	LLABDHI MANUFACTURING LLP
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000006AM23
RA File Number	03AX04002098 AM22
Licence No and Date	0311013536/01/04/2022
Norms Committee Decision: Called for PH in the forthcoming meeting.	

Case No.	125 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000049AM23
RA File Number	03AX04002108 AM22
Licence No and Date	0311013581/04/04/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	126 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

and Date	
HQ File Number	HQRNORM APPLY 00000069AM23
RA File Number	07AX04000608 AM22
Licence No and Date	0711003608/05/04/2022

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 105.2023 and a reminder has been sent on 26.05.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a **final** reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal failing which the case will be rejected without further notice with direction to the firm to pay applicable custom duty with interest for EODC.

The case stands deferred.

Case No.	127 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000076AM23
RA File Number	07AX04000533 AM22
Licence No and Date	0711003614/05/04/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	128 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000079AM23
RA File Number	07AX04000532 AM22
Licence No and Date	0711003615/05/04/2022

Norms Committee Decision:

Case deferred for comments of TE.

Signature Not Verified

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Case No.	129 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000089AM23
RA File Number	07AX04000531 AM22
Licence No and Date	0711003639/06/04/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	130 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000090AM23
RA File Number	07AX04000530 AM22
Licence No and Date	0711003640/06/04/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	131 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ALUCRAFT MANUFACTURING & MARKETING LLP
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000214AM23
RA File Number	10AX04000014 AM23
Licence No and Date	1011001031/13/04/2022
Norms Committee Decision:	

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 106.2023 and a reminder has been sent on 26.06.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a **final** reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal failing which the case will be rejected without further notice with direction to the firm to pay applicable custom duty with interest for EODC.

The case stands deferred.

Case No.	132 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	GARG ASSOCIATES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000218AM23
RA File Number	05AX04001415 AM22
Licence No and Date	0511011863/13/04/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through mail, by the TE:

I. Detailed calculations for the requirement of each raw material, export product wise supported by Cross sectional diagram of the cable/Buyers data sheet.
II. Justification for requirement of Silver(import item at Sl.No. 1) as well as Silver plated High Strength Copper Alloy (import item at Sl. No. 6) for export item at Sl.No.1 (PTFE insulated Wires & Cable)
III. Details of other materials, indigenous or imported, required in the manufacturing of the cables.
IV. Net weight per KM of each cable including the weight of indigenous inputs, if any.
V. Material balancing viz. net content of each imported and indigenous input per KM of export product.

The case stands deferred.

Case No.	133 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

HQ File Number	HQRNORM APPLY 00000221AM23
RA File Number	34AX04000039 AM23
Licence No and Date	3411002122/13/04/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	134 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000232AM23
RA File Number	02AX04000025 AM23
Licence No and Date	0211002255/13/04/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	135 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000330AM23
RA File Number	07AX04000546 AM22
Licence No and Date	0711003741/19/04/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	136 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Party Name	BLUE HAT SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000334AM23
RA File Number	07AX04000036 AM23
Licence No and Date	0711003754/20/04/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	137 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000344AM23
RA File Number	02AX04000030 AM23
Licence No and Date	0211002283/20/04/2022

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 12.05.2023 and a reminder has been sent on 27.05.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a **final** reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal failing which the case will be rejected without further notice with direction to the firm to pay applicable custom duty with interest for EODC.

The case stands deferred.

Case No.	138 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00005684AM23
RA File Number	04AX04000364 AM22
Licence No and Date	0411003150/20/04/2022

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 105.2023 and a reminder has been sent on 26.05.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a **final** reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal failing which the case will be rejected without further notice with direction to the firm to pay applicable custom duty with interest for EODC. The case stands deferred.

Case No.	139 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	VIVA COMPOSITE PANEL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00004037AM23
RA File Number	03AX04000314 AM23
Licence No and Date	0311014091/22/04/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	140 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	VIVA COMPOSITE PANEL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00004038AM23
RA File Number	03AX04000315 AM23
Licence No and Date	0311014093/22/04/2022
Norms Committee Decision: Case deferred for comments of TE.	

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	141 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	R T JAIN AND COMPANY
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00000164AM24
RA File Number	03AX04000379 AM23
Licence No and Date	0311014278/29/04/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	142 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00006754AM23
RA File Number	04AX04000070 AM23
Licence No and Date	0411003245/06/05/2022

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 12.05.2023 and a reminder has been sent on 27.06.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal failing which the case will be rejected without further notice with direction to the firm to pay applicable custom duty with interest for EODC.

The case stands deferred.

Case No.	143 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

and Date	
HQ File Number	HQRNORM APPLY 00000725AM23
RA File Number	03AX04000621 AM23
Licence No and Date	0311014660/12/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	144 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00006757AM23
RA File Number	04AX04000038 AM23
Licence No and Date	0411003296/17/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	145 / NC/2/MEET/Jun/202324/5
Case Status	Case Approved
Party Name	ENERCON WINDENERGY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000841AM23
RA File Number	07AX04000064 AM23
Licence No and Date	0711003998/18/05/2022
Norms Committee Decision: The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per recommendation of (Tec-1) dated 05.07.2023 received via email. **ITEM OF EXPORT**	

Signature Not Verified

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

ROTOR BLADE FOR WIND OPERATED ELECTRICITY GENERATOR – 10 NOS

IN THE DESCRIPTION OF EXPORT FOLLOWING SHOULD BE ADDED

WEIGHT OF TOTAL EXPORT SHOULD BE **210.683 MT**

ITEM OF IMPORT AT S.NO 21 MAY BE ALLOWED 10 SET INSTEAD OF 94 SET WITH ACCOUNTABLITY

IMPORT AT FOLLOWING S.NOS IN IMPORT ARE COMPONENTS AND MAY BE ALLOWED ON NETT TO NETT BASIS WITH ACCOUNTIBILITY IN EXPORT AS PER G.N.4

3, 15, 18, 21, 23-53, 55-58, 64, 83-93

3. REST OF THE IMPORT ITEMS MAY BE ALLOWED AS APPLIED FOR

RA concerned may take suitable consequential action accordingly.

Case No.	146 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ENERCON WINDENERGY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00001611AM24
RA File Number	07AX04000061 AM23
Licence No and Date	0711003992/18/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	147 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ENERCON WINDENERGY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00001621AM24
RA File Number	07AX04000070 AM23

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Licence No and Date	0711003994/18/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	148 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ENERCON WINDENERGY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00001622AM24
RA File Number	07AX04000066 AM23
Licence No and Date	0711003999/18/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	149 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ENERCON WINDENERGY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00001623AM24
RA File Number	07AX04000060 AM23
Licence No and Date	0711003995/18/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	150 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ENERCON WINDENERGY PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

and Date	
HQ File Number	HQRNORM REVIW00001624AM24
RA File Number	07AX04000063 AM23
Licence No and Date	0711003996/18/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	151 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ENERCON WINDENERGY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00001625AM24
RA File Number	07AX04000058 AM23
Licence No and Date	0711003997/18/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	152 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ENERCON WINDENERGY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00001626AM24
RA File Number	07AX04000065 AM23
Licence No and Date	0711004001/18/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	153 / NC/2/MEET/Jun/202324/5

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case Status	Case Deferred
Party Name	ENERCON WINDENERGY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00001627AM24
RA File Number	07AX04000067 AM23
Licence No and Date	0711004002/18/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	154 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000892AM23
RA File Number	09AX04000106 AM23
Licence No and Date	0911003031/20/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	155 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	KALZIP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000895AM23
RA File Number	05AX04000428 AM23
Licence No and Date	0511012683/20/05/2022
Norms Committee Decision:	

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 106.2023 and a reminder has been sent on 26.06.2023, 11.07.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days.

The case stands deferred.

Case No.	156 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00001289AM24
RA File Number	04AX04000121 AM23
Licence No and Date	0411003334/20/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	157 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00001291AM24
RA File Number	04AX04000120 AM23
Licence No and Date	0411003331/20/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	158 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	RENEWSYS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000963AM23
RA File Number	07AX04000196 AM23
Licence No and Date	0711004081/24/05/2022

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 106.2023 and a reminder has been sent on 26.06.2023, 11.07.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days.

The case stands deferred.

Case No.	159 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	RENEWSYS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000964AM23
RA File Number	07AX04000241 AM23
Licence No and Date	0711004082/24/05/2022

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 106.2023 and a reminder has been sent on 26.06.2023, 11.07.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days.

The case stands deferred.

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	160 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	KALPATARU PROJECTS INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000974AM23
RA File Number	08AX04000076 AM23
Licence No and Date	0811004998/24/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	161 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ENRX PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001009AM23
RA File Number	07AX04000240 AM23
Licence No and Date	0711004104/26/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	162 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	EMMVEE PHOTOVOLTAIC POWER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001011AM23
RA File Number	07AX04000178 AM23
Licence No and Date	0711004106/26/05/2022
Norms Committee Decision:	

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through BO Portal, by the TE:

I. Application on ANF 4A is required.

The case stands deferred.

Case No.	163 / NC/2/MEET/Jun/202324/5
Case Status	Case Approved
Party Name	DIAMOND ENGINEERING (CHENNAI) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001041AM23
RA File Number	04AX04000148 AM23
Licence No and Date	0411003392/27/05/2022

Norms Committee Decision:

The Committee considered the case as per agenda and observed that TA has informed via email dated 26.06.2023 that the firm surrendered the AA to RA Chennai for cancellation.

Case No.	164 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	RENEWSYS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001089AM23
RA File Number	07AX04000274 AM23
Licence No and Date	0711004139/31/05/2022

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 106.2023 and a reminder has been sent on 26.06.2023, 11.07.2023 for furnishing

Signature Not Verified

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days.

The case stands deferred.

Case No.	165 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	MASSILLY INDIA PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001140AM23
RA File Number	07AX04000223 AM23
Licence No and Date	0711004154/01/06/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	166 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001145AM23
RA File Number	03AX04000761 AM23
Licence No and Date	0311015190/02/06/2022
Norms Committee Decision: Case deferred for comments of TE.	

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	167 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	CHAMBAL ALUMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001153AM23
RA File Number	13AX04000059 AM23
Licence No and Date	1311001249/02/06/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	168 / NC/2/MEET/Jun/202324/5
Case Status	Case Approved
Party Name	U K B ELECTRONICS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001160AM23
RA File Number	05AX04000577 AM23
Licence No and Date	0511012966/02/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per recommendation of (Tec-1) dated 04.07.2023 received via email.

Import 3 - Net content in EP + 1% wastage

7 & 8 - Net to net as per GN4

In all chemical Items (1,2,4,5,6) a wastage of 1% may be allowed.

RA concerned may take suitable consequential action accordingly.

Case No.	169 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	R R KABEL LIMITED

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001177AM23
RA File Number	03AX04000935 AM23
Licence No and Date	0311015232/03/06/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	170 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	RENEWSYS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001258AM23
RA File Number	07AX04000335 AM23
Licence No and Date	0711004252/08/06/2022

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 106.2023 and a reminder has been sent on 26.06.2023, 11.07.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days.

The case stands deferred.

Case No.	171 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00004378AM23
RA File Number	03AX04001066 AM23
Licence No and Date	0311015507/15/06/2022

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Norms Committee Decision: Case deferred for comments of TE.

Case No.	172 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00006759AM23
RA File Number	04AX04000233 AM23
Licence No and Date	0411003500/23/06/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	173 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	SANSEGA INDUSTRIES LLP
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001691AM23
RA File Number	04AX04000276 AM23
Licence No and Date	0411003540/27/06/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 105.2023 and a reminder has been sent on 26.05.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a **final** reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal failing which the case will be rejected without further notice with direction to the firm to pay applicable custom duty with interest for EODC. The case stands deferred.	

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	174 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00000459AM24
RA File Number	04AX04000305 AM23
Licence No and Date	0411003541/27/06/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	175 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00001286AM24
RA File Number	04AX04000296 AM23
Licence No and Date	0411003553/28/06/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	176 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00001302AM24

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

RA File Number	04AX04000297 AM23
Licence No and Date	0411003567/30/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	177 / NC/2/MEET/Jun/202324/5
Case Status	Case Approved
Party Name	ELECTROLEAD (PUNE) PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001834AM23
RA File Number	31AX04000088 AM23
Licence No and Date	3111001498/04/07/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to Ratify the ad-hoc norms on the basis of production consumption data furnished by the firm as per recommendation of (MSME) dated 04.07.2023. **0.3 % wastage of Export Product.** RA concerned may take suitable consequential action accordingly.	

Case No.	178 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ASTRABITE LLP
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00007066AM23
RA File Number	03AX04001898 AM23
Licence No and Date	0311016395/15/07/2022
Norms Committee Decision:	

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case deferred for comments of TE.

Case No.	179 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	SHARPWIRE INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00002151AM23
RA File Number	04AX04000364 AM23
Licence No and Date	0411003670/19/07/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	180 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	SANSEGA INDUSTRIES LLP
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00002192AM23
RA File Number	04AX04000367 AM23
Licence No and Date	0411003695/21/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 105.2023 and a reminder has been sent on 26.05.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a **final** reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal failing which the case will be rejected without further notice with direction to the firm to pay applicable custom duty with interest for EODC.

The case stands deferred.

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	181 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	CROWN HARDWARE
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00002196AM23
RA File Number	06AX04000146 AM23
Licence No and Date	0611001485/21/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 105.2023 and a reminder has been sent on 26.05.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a **final** reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal failing which the case will be rejected without further notice with direction to the firm to pay applicable custom duty with interest for EODC.

The case stands deferred.

Case No.	182 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ZERO1 TEKTRONICS LLP
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00002200AM23
RA File Number	52AX04001584 AM23
Licence No and Date	5211002874/22/07/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	183 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Party Name	SELP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00000280AM24
RA File Number	03AX04002271 AM23
Licence No and Date	0311016512/26/07/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through BO portal, by the TE:

IT IS REVIEW CASE PL CLARIFY THE REVIEW REQUIRED WITH JUSTFICATION

The case stands deferred.

Case No.	184 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	JEKAY INTERNATIONAL TRACK PVT. LTD.
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00002454AM23
RA File Number	02AX04000257 AM23
Licence No and Date	0211002801/03/08/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	185 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ZERO1 TEKTRONICS LLP
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00002595AM23
RA File Number	52AX04001602 AM23

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Licence No and Date	5211003016/11/08/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	186 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	VMS GLOBAL COMMODITIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM REVIW00000112AM24
RA File Number	03AX04002409 AM23
Licence No and Date	0311017125/11/08/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	187 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ANJANEY FERRO ALLOYS LTD.
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00002665AM23
RA File Number	26AX04000022 AM23
Licence No and Date	2611000666/17/08/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	188 / NC/2/MEET/Jun/202324/5

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case Status	Case Deferred
Party Name	DIWAKAR ENTERPRISES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00002670AM23
RA File Number	05AX04001279 AM23
Licence No and Date	0511014315/17/08/2022

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 106.2023 and a reminder has been sent on 26.06.2023, 11.07.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days.

The case stands deferred.

Case No.	189 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	AVON TUBETECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00002679AM23
RA File Number	05AX04001402 AM23
Licence No and Date	0511014333/17/08/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	190 / NC/2/MEET/Jun/202324/5
Case Status	Case Approved
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00002715AM23
RA File Number	52AX04001610 AM23

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Licence No and Date	5211003061/22/08/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to Ratify the ad-hoc norms as per recommendation of (Tec-3).

The words "**Weight = 23.80Kg/Module & bifacial module having glass on both sides**" may be added in the description of the export product.

1. The quantity of import item at Sl. No.1 may be allowed as net plus 1% wastage.

2. The quantity of import items at Sl. No. 2, 3, 4 & 9 may be allowed on net to net basis as per GN-4.

3. The quantity of import items at Sl. No. 5 & 6 may be allowed as net plus 0.5% wastage.

The quantity of import items at Sl. No. 7, 8, 10 & 11 may be allowed as applied for with the condition that value restricted up to 2 % fob value.

Note:

1. Export product will contain 72 imported cells per module.

2. Specification of imported cells will be same as used in export product.

RA concerned may take suitable consequential action accordingly.

Case No.	191 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	MAHENDRA INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00002736AM23
RA File Number	07AX04000718 AM23
Licence No and Date	0711005077/23/08/2022
Norms Committee Decision:	

Signature Not Verified

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Case deferred for comments of TE.

Case No.	192 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	MAHENDRA INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00002740AM23
RA File Number	07AX04000721 AM23
Licence No and Date	0711005080/23/08/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	193 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	CYPRESS INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00002819AM23
RA File Number	08AX04000862 AM23
Licence No and Date	0811005840/29/08/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	194 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ENRX PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00002828AM23

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

RA File Number	07AX04000777 AM23
Licence No and Date	0711005119/29/08/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	195 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00002852AM23
RA File Number	52AX04001622 AM23
Licence No and Date	5211003136/30/08/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	196 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00002874AM23
RA File Number	03AX04002834 AM23
Licence No and Date	0311017589/01/09/2022
Norms Committee Decision: Case deferred for comments of TE.	

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	197 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ZERO1 TEKTRONICS LLP
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00002892AM23
RA File Number	52AX04001627 AM23
Licence No and Date	5211003154/01/09/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	198 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	HISAR METAL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00002911AM23
RA File Number	05AX04001572 AM23
Licence No and Date	0511014610/02/09/2022

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 105.2023 and a reminder has been sent on 26.05.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal failing which the case will be rejected without further notice with direction to the firm to pay applicable custom duty with interest for EODC.

The case stands deferred.

Case No.	199 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ALLEIMA INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00002915AM23

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

RA File Number	08AX04000913 AM23
Licence No and Date	0811005883/02/09/2022

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 26.05.2023. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days.

The case stands deferred.

Case No.	200 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	MITTER FASTENERS
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00002958AM23
RA File Number	30AX04000231 AM23
Licence No and Date	3011002554/06/09/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through mail, by the TE:

Application on ANF 4A & App. 4E is required.

The case stands deferred.

Case No.	201 / NC/2/MEET/Jun/202324/5
Case Status	Case Approved
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00002968AM23

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

RA File Number	52AX04001629 AM23
Licence No and Date	5211003190/06/09/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to Ratify the ad-hoc norms as per recommendation of (Tec-3).

I. The words "**Weight = 33.80Kg/Module & bifacial module having glass on both sides**" may be added in the description of the export product.
II. The quantity of import items at Sl. No. 1, 2, 3, 4 & 9 may be allowed on net to net basis as per GN4.
III. The quantity of import item at Sl. No. 5 & 6 may be allowed as net plus 0.5% wastage.
IV. The quantity of import items at Sl. No. 7, 8, 10 & 11 may be allowed as applied for with the condition that value restricted up to 2 % fob value.

Note:

1. **Export product will contain 72 imported cells per module.**

2. Specification of imported cells will be same as used in export product.

RA concerned may take suitable consequential action accordingly.

Case No.	202 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	SANSEGA INDUSTRIES LLP
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00002974AM23
RA File Number	04AX04000497 AM23
Licence No and Date	0411003911/07/09/2022

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 105.2023 and a reminder has been sent on 26.05.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a **final** reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal failing which the case will be rejected

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

without further notice with direction to the firm to pay applicable custom duty with interest for EODC. The case stands deferred.

Case No.	203 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ENERGY OILFIELD TOOLS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00003992AM23
RA File Number	05AX04002159 AM23
Licence No and Date	0511015550/01/11/2022
Norms Committee Decision: case deferred for comments of TE.	

Case No.	204 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	JAY BHAWANI METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00004001AM23
RA File Number	03AX04003800 AM23
Licence No and Date	0311018986/01/11/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	205 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00004095AM23
RA File Number	03AX04003891 AM23
Licence No and Date	0311019041/07/11/2022
Norms Committee Decision: Committee Report awaited.	

Case No.	206 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	DYNAMIC FLOW PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00004261AM23
RA File Number	03AX04004001 AM23
Licence No and Date	0311019125/10/11/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	207 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00004278AM23
RA File Number	05AX04002192 AM23
Licence No and Date	0511015745/10/11/2022
Norms Committee Decision: Case deferred for comments of TE.	

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	208 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ENERGY OILFIELD TOOLS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00004281AM23
RA File Number	05AX04002280 AM23
Licence No and Date	0511015747/11/11/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	209 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00004308AM23
RA File Number	05AX04002329 AM23
Licence No and Date	0511015791/11/11/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	210 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	AGRAWAL RENEWABLE ENERGY PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

and Date	
HQ File Number	HQRNORM APPLY 00004331AM23
RA File Number	03AX04003193 AM23
Licence No and Date	0311019182/14/11/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	211 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001237AM24
RA File Number	NA
Licence No and Date	0711005701/15/11/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	212 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	TECHNO TRAK ENGINEERS
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00004374AM23
RA File Number	31AX04000232 AM23
Licence No and Date	3111001813/15/11/2022
Norms Committee Decision: Case deferred for comments of TE.	

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	213 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00004397AM23
RA File Number	04AX04000732 AM23
Licence No and Date	0411004465/16/11/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	214 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	MOTION METRIKS COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00004403AM23
RA File Number	03AX04004160 AM23
Licence No and Date	0311019271/16/11/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	215 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001238AM24

Signature Not Verified

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

RA File Number	NA
Licence No and Date	0711005717/17/11/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	216 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00004422AM23
RA File Number	52AX04001690 AM23
Licence No and Date	5211003593/17/11/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	217 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00004423AM23
RA File Number	52AX04001687 AM23
Licence No and Date	5211003595/17/11/2022
Norms Committee Decision: Case deferred for comments of TE.	

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Signature Not Verified

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	218 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00004424AM23
RA File Number	52AX04001689 AM23
Licence No and Date	5211003583/17/11/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	219 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00004425AM23
RA File Number	52AX04001688 AM23
Licence No and Date	5211003596/17/11/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	220 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00004434AM23
RA File Number	02AX04000466 AM23
Licence No and	0211003354/17/11/2022

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Date	

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 105.2023 and a reminder has been sent on 26.05.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a **final** reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal failing which the case will be rejected without further notice with direction to the firm to pay applicable custom duty with interest for EODC.

The case stands deferred.

Case No.	221 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00004453AM23
RA File Number	03AX04002426 AM23
Licence No and Date	0311019348/18/11/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	222 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00004463AM23
RA File Number	02AX04000469 AM23
Licence No and Date	0211003360/18/11/2022

Norms Committee Decision:

Case deferred for comments of TE.

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	223 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00004464AM23
RA File Number	34AX04000726 AM23
Licence No and Date	3411003018/18/11/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	224 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00004465AM23
RA File Number	34AX04000724 AM23
Licence No and Date	3411003019/18/11/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	225 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	VIDYA WIRES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00004466AM23

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

RA File Number	34AX04000712 AM23
Licence No and Date	3411003020/18/11/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	226 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00004488AM23
RA File Number	03AX04004199 AM23
Licence No and Date	0311019368/20/11/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	227 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00004489AM23
RA File Number	03AX04004168 AM23
Licence No and Date	0311019369/20/11/2022
Norms Committee Decision: Case deferred for comments of TE.	

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	228 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	R T JAIN AND COMPANY
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00004501AM23
RA File Number	03AX04004155 AM23
Licence No and Date	0311019386/21/11/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	229 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	J M INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00004514AM23
RA File Number	31AX04000228 AM23
Licence No and Date	3111001823/21/11/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	230 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ALLEIMA INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00004541AM23
RA File Number	08AX04001372 AM23
Licence No and Date	0811006522/22/11/2022
Norms Committee Decision:	

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case deferred for comments of TE.

Case No.	231 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	NORDEX INDIA MANUFACTURING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00004549AM23
RA File Number	07AX04001249 AM23
Licence No and Date	0711005761/23/11/2022

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 105.2023 and a reminder has been sent on 26.05.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a **final** reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal failing which the case will be rejected without further notice with direction to the firm to pay applicable custom duty with interest for EODC.

The case stands deferred.

Case No.	232 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00004562AM23
RA File Number	03AX04004176 AM23
Licence No and Date	0311019472/24/11/2022

Norms Committee Decision:

Case deferred for comments of TE.

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	233 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ENRX PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00004569AM23
RA File Number	07AX04001255 AM23
Licence No and Date	0711005766/24/11/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	234 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	RATNAMANI METALS AND TUBES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00004585AM23
RA File Number	08AX04001430 AM23
Licence No and Date	0811006533/24/11/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	235 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	RATNAMANI METALS AND TUBES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00004586AM23
RA File Number	08AX04001422 AM23
Licence No and Date	0811006534/24/11/2022
Norms Committee Decision: Case deferred for comments of TE.	

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	236 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	HENGYU CLEANING PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00004607AM23
RA File Number	31AX04000243 AM23
Licence No and Date	3111001843/25/11/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	237 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00004608AM23
RA File Number	05AX04002473 AM23
Licence No and Date	0511016023/25/11/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	238 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00004637AM23
RA File Number	07AX04001253 AM23
Licence No and Date	0711005802/28/11/2022
Norms Committee Decision:	

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case deferred for comments of TE.

Case No.	239 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00004642AM23
RA File Number	04AX04000774 AM23
Licence No and Date	0411004537/28/11/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	240 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	MEHTA TUBES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00004708AM23
RA File Number	03AX04003734 AM23
Licence No and Date	0311019625/30/11/2022

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 105.2023 and a reminder has been sent on 26.05.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a **final** reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal failing which the case will be rejected without further notice with direction to the firm to pay applicable custom duty with interest for EODC.

The case stands deferred.

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	241 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ATLAS TRANSFORMERS INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00004744AM23
RA File Number	34AX04000785 AM23
Licence No and Date	3411003062/01/12/2022

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 106.2023 and a reminder has been sent on 26.06.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days.

The case stands deferred.

Case No.	242 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	NORDEX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00004784AM23
RA File Number	07AX04001311 AM23
Licence No and Date	0711005855/02/12/2022

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through mail, by the TE:

I. Uniform wastage of 8 % is shown in all glass fiber item and 7% wastage is shown in all chemical items which is not possible since it depend upon profile of blade and spec of chemical item.

The case stands deferred.

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	243 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	SI PRECISION
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00004963AM23
RA File Number	04AX04000823 AM23
Licence No and Date	0411004601/13/12/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	244 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	COSMOS ENGITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00005109AM23
RA File Number	34AX04000850 AM23
Licence No and Date	3411003130/20/12/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	245 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	COSMOS ENGITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00005110AM23
RA File Number	34AX04000852 AM23
Licence No and Date	3411003131/20/12/2022
Norms Committee Decision:	

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case deferred for comments of TE.

Case No.	246 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	VMS GLOBAL COMMODITIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000214AM24
RA File Number	NA
Licence No and Date	0311021654/23/02/2023

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 05.04.2023 and a reminder has been sent on 20.04.2023, 05.05.2023, 20.05.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a **final** reminder to the applicant to submit the requisite information within 15 days.

The case stands deferred.

Case No.	247 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00006682AM23
RA File Number	03AX04005760 AM23
Licence No and Date	0311021814/01/03/2023

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	248 / NC/2/MEET/Jun/202324/5

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00006683AM23
RA File Number	03AX04005759 AM23
Licence No and Date	0311021815/01/03/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	249 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00006686AM23
RA File Number	03AX04005761 AM23
Licence No and Date	0311021820/01/03/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	250 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	CLASS INDIA COMPANY
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00006716AM23
RA File Number	30AX04000561 AM23
Licence No and Date	3011003224/02/03/2023
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 105.2023 and a reminder has been sent on 26.05.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a final reminder to the applicant to	

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

submit the requisite information within 15 days on DGFT BO Portal failing which the case will be rejected without further notice with direction to the firm to pay applicable custom duty with interest for EODC.

The case stands deferred.

Case No.	251 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00006719AM23
RA File Number	52AX04001790 AM23
Licence No and Date	5211004299/03/03/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	252 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	VISOKA ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00006724AM23
RA File Number	04AX04001050 AM23
Licence No and Date	0411004984/03/03/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	253 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00006732AM23
RA File Number	02AX04000667 AM23
Licence No and Date	0211003958/03/03/2023

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 12.05.2023 and a reminder has been sent on 26.06.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days.

The case stands deferred.

Case No.	254 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00006736AM23
RA File Number	04AX04000907 AM23
Licence No and Date	0411004991/03/03/2023

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	255 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00006737AM23
RA File Number	04AX04000969 AM23
Licence No and Date	0411004992/03/03/2023

Norms Committee Decision:

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case deferred for comments of TE.

Case No.	256 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00006738AM23
RA File Number	04AX04000971 AM23
Licence No and Date	0411004993/03/03/2023

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	257 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00006741AM23
RA File Number	02AX04000664 AM23
Licence No and Date	0211003969/03/03/2023

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 12.05.2023 and a reminder has been sent on 27.05.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a final reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal failing which the case will be rejected without further notice with direction to the firm to pay applicable custom duty with interest for EODC.

The case stands deferred.

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	258 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00006743AM23
RA File Number	03AX04005870 AM23
Licence No and Date	0311021864/03/03/2023

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 10.06.2023 and a reminder has been sent on 25.06.2023, 10.07.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days.

The case stands deferred.

Case No.	259 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	OSWAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00006746AM23
RA File Number	13AX04000328 AM23
Licence No and Date	1311001781/03/03/2023

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 12.05.2023 and a reminder has been sent on 27.05.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a **final** reminder to the applicant to submit the requisite information within 15 days on DGFT BO Portal failing which the case will be rejected without further notice with direction to the firm to pay applicable custom duty with interest for EODC.

The case stands deferred.

Signature Not Verified

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Case No.	260 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	EURO PANEL PRODUCTS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00006753AM23
RA File Number	03AX04005820 AM23
Licence No and Date	0311021897/04/03/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	261 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000044AM24
RA File Number	34AX04001203 AM23
Licence No and Date	3411003581/06/04/2023
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 10.06.2023 and a reminder has been sent on 26.06.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days. The case stands deferred.	

Case No.	262 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000049AM24
RA File Number	05AX04000036 AM24
Licence No and Date	0511018170/06/04/2023

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Norms Committee Decision: Case deferred for comments of TE.

Case No.	263 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	JSW STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000051AM24
RA File Number	03AX04000028 AM24
Licence No and Date	0311022675/07/04/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	264 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	JSW STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000052AM24
RA File Number	03AX04000027 AM24
Licence No and Date	0311022673/07/04/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	265 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	JSW STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000057AM24

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

RA File Number	03AX04000030 AM24
Licence No and Date	0311022676/10/04/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	266 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000058AM24
RA File Number	04AX04001124 AM23
Licence No and Date	0411005204/10/04/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	267 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	MANTRAM INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000076AM24
RA File Number	56AX04000410 AM23
Licence No and Date	5611001709/10/04/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	268 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	POLYNOVA INDUSTRIES LIMITED

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000099AM24
RA File Number	03AX04006377 AM23
Licence No and Date	0311022719/11/04/2023
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	269 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	LEADSTONE ENERGY LTD.
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000101AM24
RA File Number	02AX04000010 AM24
Licence No and Date	0211004177/11/04/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 10.06.2023 and a reminder has been sent on 25.06.2023, 10.07.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days. The case stands deferred.	

Case No.	270 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	MANAKSIA ALUMINIUM COMPANY LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000106AM24
RA File Number	02AX04000727 AM23
Licence No and Date	0211004181/11/04/2023
Norms Committee Decision:	

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Committee Report Awaited.

Case No.	271 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000146AM24
RA File Number	03AX04006289 AM23
Licence No and Date	0311022778/12/04/2023

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 10.06.2023 and a reminder has been sent on 25.06.2023, 10.07.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days.

The case stands deferred.

Case No.	272 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	RAYZON SOLAR PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000155AM24
RA File Number	52AX04000004 AM24
Licence No and Date	5211004558/12/04/2023

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	273 / NC/2/MEET/Jun/202324/5

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000157AM24
RA File Number	03AX04006304 AM23
Licence No and Date	0311022785/13/04/2023

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	274 / NC/2/MEET/Jun/202324/5
Case Status	Case Approved
Party Name	HISAR METAL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000170AM24
RA File Number	05AX04000107 AM24
Licence No and Date	0511018294/13/04/2023

Norms Committee Decision:

1. The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (SKB) on BO Portal.

Sl No	Export Item	Quantity	Item of Import	Quantity
1	Cold Rolled Stainless Steel Strips Grade 410S (Thickness: 0.01 MM to 0.30 MM, Width less than 240 mm)	182000 Kgs	Cold Rolled Strips of Stainless-Steel Grade 410S, Thickness: 0.3 MM to 1.0 MM & Width less than 600 MM	120510 Kgs inclusive of 3% wastage on net weight of the export product.

RA concerned may take suitable consequential action accordingly.

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	275 / NC/2/MEET/Jun/202324/5
Case Status	Case Approved
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000175AM24
RA File Number	05AX04000001 AM24
Licence No and Date	0511018300/13/04/2023

Norms Committee Decision:

1. The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (SKB) on BO Portal.

Sl No	Export Item	Quantity	Item of Import	Quantity
1	COIN BLANKS (CONSISTING OF COPPER-64.75%, NICKEL-12.50% AND ZINC-22.75%)	335000.00 KGS	ALL KIND OF COPPER SCRAP COVERED BY ISRI CODE	246217.38 KGS INCLUSIVE OF 13.51% WASTAGE ON THE NET CONTENT OF COPPER IN THE EXPORT PRODUCT
			NICKEL CATHODES (Ni 99.95%)	47657.93 KGS INCLUSIVE OF 13.81% WASTAGE ON THE NET CONTENT OF NICKEL IN THE EXPORT PRODUCT
			SHG ZINC INGOTS (Zn 99.995%)	86059.15 KGS INCLUSIVE OF 12.92% WASTAGE ON THE NET CONTENT OF COPPER IN THE EXPORT PRODUCT

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

RA concerned may take suitable consequential action accordingly.

Case No.	276 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000176AM24
RA File Number	05AX04000002 AM24
Licence No and Date	0511018301/13/04/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	277 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	CHOKSI HERAEUS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000178AM24
RA File Number	13AX04000006 AM24
Licence No and Date	1311001886/13/04/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	278 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	GECO LEGEND ENVIRO TECH
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000184AM24
RA File Number	32AX04000012 AM24

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Licence No and Date	3211004713/13/04/2023

Norms Committee Decision:

1. Case deferred for comments of TE.

Case No.	279 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000185AM24
RA File Number	02AX04000025 AM24
Licence No and Date	0211004219/13/04/2023

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 10.06.2023 and a reminder has been sent on 25.06.2023, 10.07.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days.

The case stands deferred.

Case No.	280 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000186AM24
RA File Number	02AX04000021 AM24
Licence No and Date	0211004223/13/04/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given on BO Portal, by the TE:

I. What is the percentage of the copper content in the item of export?

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

II. Submit a Certificate of Analysis (CoA) of Customs Authorized Laboratory on the total net content of copper in the copper Cathode. Also, a copy of the Bill of Entry and Supplier certificate which could establish the percentage of copper in the imported copper cathode.
III. Detailed Process of manufacturing of Continuous Cast Copper Rods/Copper wire Rods and also the percentage of wastage at each stage of operation.
IV. Certificate of clearance from MoEF/CPCB/SPCB for processing of Copper Cathode to Cast Rods/Wire Rods.
V. What is the reason for more wastage (2%) in copper anode than copper cathode (0.5%) in the AAs? Submit complete justification.

The case stands deferred.

Case No.	281 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	RIO ENGINEERING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000225AM24
RA File Number	03AX04000131 AM24
Licence No and Date	0311022839/17/04/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	282 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000226AM24
RA File Number	02AX04000030 AM24
Licence No and Date	0211004229/17/04/2023
Norms Committee Decision: Case deferred for comments of TE.	

Signature Not Verified
Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)
This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Case No.	283 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000227AM24
RA File Number	02AX04000027 AM24
Licence No and Date	0211004230/17/04/2023

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	284 / NC/2/MEET/Jun/202324/5
Case Status	Case Approved
Party Name	HISAR METAL INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000229AM24
RA File Number	05AX04000118 AM24
Licence No and Date	0511018333/17/04/2023

Norms Committee Decision:

1. The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (SKB) on BO Portal.

Sl No	Export Item	Quantity	Item of Import	Quantity
1	Cold Rolled Stainless Steel Strips Grade 316L (Thickness: 0.07 MM to 0.55 MM, Width less than 600 mm)	182000 Kgs	Hot Rolled Strips of Stainless-Steel Grade 316 L, Thickness: 3.0 MM to 4.75 MM Width above 600 MM	192920 Kg inclusive of 6% wastage on net weight of export product.

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

RA concerned may take suitable consequential action accordingly.

Case No.	285 / NC/2/MEET/Jun/202324/5
Case Status	Case Approved
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000234AM24
RA File Number	04AX04000017 AM24
Licence No and Date	0411005244/17/04/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per recommendation of (Tec-1) dated 05.07.2023 received via email.

ITEM OF EXPORT: ROTAR BLADE FOR WIND TURBINE- 50 NOS

(WEIGHT PER BLADE SHOULD NOT BE LESS THAN 16,872 KG)

I. IMPORT AT FOLLOWING ITEM AT S.NOS ARE COMPONENTS AND MAY BE ALLOWED WITH ACCOUNTABLITY AS **PER G.N.4**

5, 8, 11 to 14, 17, 18, 20, 23, 25, 31, 36, 37, 39, 40, 55, 56, 58 to 78, 81 to 101, 104 to 109, 111 and 120

II. IMPORT AT FOLLOWING ITEM AT S.NOS ARE **CONSUMABLES** AND MAY BE ALLOWED AS APPLIED FOR WITH **OVERALL VALUE CAP OF 2%** FOB VALUE

3, 4, 7, 9, 10, 19, 21, 22, 24, 26, 27, 38, 42, 45, 80, 102, 103 and 110

III. ALL OTHER ITEMS MAY BE ALLOWED AS APPLIED FOR.

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

RA concerned may take suitable consequential action accordingly.

Case No.	286 / NC/2/MEET/Jun/202324/5
Case Status	Case Approved
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000235AM24
RA File Number	04AX04000018 AM24
Licence No and Date	0411005245/17/04/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per recommendation of (Tec-1) dated 05.07.2023 received via email.

ITEM OF EXPORT: ROTAR BLADE FOR WIND TURBINE- 50 NOS

(WEIGHT PER BLADE SHOULD NOT BE LESS THAN 16,872 KG)

I. IMPORT AT FOLLOWING ITEM AT S.NOS ARE COMPONENTS AND MAY BE ALLOWED WITH ACCOUNTABLITY AS **PER G.N.4**

5, 8, 11 to 14, 17, 18, 20, 23, 25, 31, 36, 37, 39, 40, 55, 56, 58 to 78, 81 to 101, 104 to 109, 111 and 120

II. IMPORT AT FOLLOWING ITEM AT S.NOS ARE **CONSUMABLES** AND MAY BE ALLOWED AS APPLIED FOR WITH **OVERALL VALUE CAP OF 2%** FOB VALUE

3, 4, 7, 9, 10, 19, 21, 22, 24, 26, 27, 38, 42, 45, 80, 102, 103 and 110

III. ALL OTHER ITEMS MAY BE ALLOWED AS APPLIED FOR.

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

RA concerned may take suitable consequential action accordingly.

Case No.	287 / NC/2/MEET/Jun/202324/5
Case Status	Case Approved
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000240AM24
RA File Number	05AX04000021 AM24
Licence No and Date	0511018342/17/04/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per recommendation of (DPIIT) vide U.O. No.: P-47014/95/2019-TSW dated 08.06.2023 received via email.

I. Net weight of export item may be specified as 20160 Kgs.
II. Quantity of import item at Sl.No.1 (.e. Copper Wire Rod / CC Rod EC Grade) may be allowed as applied for Le. 13641.26 Kgs. as 1.01Kgs/Kg content in the export item taking clue from Engineering Table-5.
III. Quantity of import item at Sl.No. 2 (i.e. XLPE Compound / Cross Linkable Polyethylene Compound) may be allowed as 1.05 Kgs/Kg content in the export item.
IV. Quantity of import item at Sl.No. 3 (i.e. Nylon Compound) may be allowed as 1.05 Kgs/Kg content in the export item.

RA concerned may take suitable consequential action accordingly.

Case No.	288 / NC/2/MEET/Jun/202324/5
Case Status	Case Approved
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000241AM24
RA File Number	05AX04003627 AM23
Licence No and Date	0511018343/17/04/2023

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per recommendation of (DPIIT) vide U.O. No.: P-47011/95/2019-TSW dated 305.2023 received via email.

Note: The written recommendation as given by (DPIIT) will be communicated to the applicant as well as concerned RA through email.

RA concerned may take suitable consequential action accordingly.

Case No.	289 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	AXORA RESOURCES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000273AM24
RA File Number	02AX04000032 AM24
Licence No and Date	0211004237/18/04/2023

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 106.2023 and a reminder has been sent on 27.06.2023, 11.07.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days.

The case stands deferred.

Case No.	290 / NC/2/MEET/Jun/202324/5
Case Status	Case Approved
Party Name	SKYLINE PIPES AND TUBES
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000277AM24
RA File Number	03AX04000093 AM24
Licence No and Date	0311022905/18/04/2023

Norms Committee Decision:

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per recommendation of (DPIIT) vide U.O. No.: P-47014/64/2023-TSW dated 305.2023 received via email.

Export item: Stainless Steel Seamless Tubes/Pipes (Cold Finished)

Import item: Stainless Steel Seamless Tubes/Pipes (Hot finished) [OD not less than 42 mm].

1. The quantity of import item may be allowed as **1.10 Kg. /Kg**. content in the export items.

RA concerned may take suitable consequential action accordingly.

Case No.	291 / NC/2/MEET/Jun/202324/5
Case Status	Case Approved
Party Name	DIVINE TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000278AM24
RA File Number	08AX04002215 AM23
Licence No and Date	0811007907/18/04/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per recommendation of (DPIIT) vide U.O. No.: P-47011/2/2023-TSW dated 305.2023 received via email.

Export item: Stainless Steel Seamless Tubes/Pipes (Cold Finished)

Import item: Stainless Steel Seamless Tubes/Pipes (Hot finished) [OD not less than 42 mm].

I. The quantity of import item may be allowed as **1.10 Kg. /Kg**. content in the export items.

RA concerned may take suitable consequential action accordingly.

Case No.	292 / NC/2/MEET/Jun/202324/5
Case Status	Case Approved
Party Name	DIVINE TUBES PRIVATE LIMITED

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000279AM24
RA File Number	08AX04002214 AM23
Licence No and Date	0811007908/18/04/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per recommendation of (DPIIT) U.O. No.: P-47011/2/2023-TSW dated 305.2023 received via email.

Export item: Stainless Steel Seamless Tubes/Pipes (Cold Finished)

Import item: Stainless Steel Seamless Tubes/Pipes (Hot finished) [OD not less than 42 mm].

I. The quantity of import item may be allowed as **1.10 Kg. /Kg**. content in the export items.

RA concerned may take suitable consequential action accordingly.

Case No.	293 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	VISHAKHA METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000288AM24
RA File Number	08AX04000083 AM24
Licence No and Date	0811007915/19/04/2023

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	294 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000293AM24
RA File Number	02AX04000031 AM24
Licence No and	0211004242/19/04/2023

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Date	

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through BO Portal, by the TE:

I. What is the percentage of the copper content in the item of export?
II. Submit a Certificate of Analysis (CoA) of Customs Authorized Laboratory on the total net content of copper in the copper Cathode. Also, a copy of the Bill of Entry and Supplier certificate which could establish the percentage of copper in the imported copper cathode.
III. Detailed Process of manufacturing of Continuous Cast Copper Rods/Copper wire Rods and also the percentage of wastage at each stage of operation.
IV. Certificate of clearance from MoEF/CPCB/SPCB for processing of Copper Anode to Cathode/Cast Rods/Wire Rods.
V. What is the reason for more wastage (2%) in copper anode than copper cathode (0.5%) in the AAs? Submit complete justification.

The case stands deferred.

Case No.	295 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ALLEIMA INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000294AM24
RA File Number	08AX04000050 AM24
Licence No and Date	0811007917/19/04/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through mail, by the TE:

I. Specific OD and WT of export product.
II. Manufacturing process with wastage claimed at each stage with justification:
III. Reduction in diameter and wall thickness at each stage of pilgering/drawing.

The case stands deferred.

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	296 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000295AM24
RA File Number	02AX04000033 AM24
Licence No and Date	0211004243/19/04/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through BO Portal, by the TE:

I. What is the percentage of the copper content in the item of export?
II. Submit a Certificate of Analysis (CoA) of Customs Authorized Laboratory on the total net content of copper in the copper Cathode. Also, a copy of the Bill of Entry and Supplier certificate which could establish the percentage of copper in the imported copper cathode.
III. Detailed Process of manufacturing of Continuous Cast Copper Rods/Copper wire Rods and also the percentage of wastage at each stage of operation.
IV. Certificate of clearance from MoEF/CPCB/SPCB for processing of Copper Anode to Cathode/Cast Rods/Wire Rods.
V. What is the reason for more wastage (2%) in copper anode than copper cathode (0.5%) in the AAs? Submit complete justification.

The case stands deferred.

Case No.	297 / NC/2/MEET/Jun/202324/5
Case Status	Case Approved
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000316AM24
RA File Number	03AX04000139 AM24
Licence No and Date	0311022981/20/04/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per recommendation of (DPIIT) vide U.O. No.: P-47011/112/2020-TSW dated 05.06.2023 received via email.

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Note: The written recommendation as given by (DPIIT) will be communicated to the applicant as well as concerned RA through email.

RA concerned may take suitable consequential action accordingly.

Case No.	298 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ALUCRAFT MANUFACTURING & MARKETING LLP
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000318AM24
RA File Number	10AX04000030 AM24
Licence No and Date	1011001734/20/04/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through BO Portal, by the TE:

I. Detailed Process of manufacturing of Aluminum Extrusion & Profile and also the percentage of wastage at each stage of operation.
II. Submit a Certificate of Analysis (CoA) of Customs Authorized Laboratory on the total net content of Aluminum in the Aluminum Extrusion Scrap. Also, a copy of the Bill of Entry and Supplier certificate which could establish the percentage of Aluminum in the imported Aluminum extrusion Scrap.
III. Certificate of clearance from MoEF/CPCB/SPCB for processing of Aluminum Scrap to Aluminum Extrusion & Profile.
IV. Sale invoice of processed scrap selling in the market.

The case stands deferred.

Case No.	299 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	COSMOS ENGITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000329AM24
RA File Number	34AX04000046 AM24

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Licence No and Date	3411003611/21/04/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	300 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000336AM24
RA File Number	05AX04000160 AM24
Licence No and Date	0511018460/21/04/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	301 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	COSMOS ENGITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000347AM24
RA File Number	34AX04000045 AM24
Licence No and Date	3411003613/21/04/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through BO Portal, by the TE:

I. What is the initial weight of each Raw Material and final weight of the finished product of each of the article of aluminum after completing number of operation as per process flow chart?
II. What is the wastage at each stage of operation?
III. Submit sale invoice of Aluminum scrap.
IV. What is the size of the imported Aluminum plates?

The case stands deferred.

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	302 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ARDEE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000379AM24
RA File Number	05AX04000182 AM24
Licence No and Date	0511018485/24/04/2023

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 106.2023 and a reminder has been sent on 26.06.2023, 11.07.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days.

The case stands deferred.

Case No.	303 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	INFLO INTERNATIONAL INC
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000394AM24
RA File Number	08AX04000104 AM24
Licence No and Date	0811007967/25/04/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through BO Portal, by the TE:

1. What is the initial weight of each Raw Material and final weight of the finished product of each of the article of aluminum after completing number of operation as per process flow chart.
2. What is the wastage at each stage of operation?
3. Submit sale invoice of Aluminum scrap.
4. What is the size of the imported Aluminum plates?

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

The case stands deferred.

Case No.	304 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000400AM24
RA File Number	02AX04000048 AM24
Licence No and Date	0211004287/25/04/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through BO Portal, by the TE:

I. What is the meaning of copper cakes? Submit a copy of the shipping bill and Certificate of Analysis (CoA) of the Customs Authorized Laboratory on the total net content of copper in the Copper cakes/billets.
II. As per the process flow charts, attached with Appendix 4E, in one chart, the initial input material is Copper Billets/Cakes. However, in the application, the input material is copper Cake. Either revised the application or process flow charts.
III. Submit a neat sketch of each export item with complete dimensions.
IV. What is the purity of copper in export items?

The case stands deferred.

Case No.	305 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000416AM24
RA File Number	02AX04000050 AM24
Licence No and Date	0211004290/26/04/2023

Norms Committee Decision:

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through BO Portal, by the TE:

1. What is the percentage of the copper content in the item of export?
2. Submit a Certificate of Analysis (CoA) of Customs Authorized Laboratory on the total net content of copper in the copper Cathode. Also, a copy of the Bill of Entry and Supplier certificate which could establish the percentage of copper in the imported copper cathode.
3. Detailed Process of manufacturing of Continuous Cast Copper Rods/Copper wire Rods/Cathode and also the percentage of wastage at each stage of operation.
4. Certificate of clearance from MoEF/CPCB/SPCB for processing of Copper Anode to Cathode/Cast Rods/Wire Rods.
5. What is the reason for more wastage (2%) in copper anode than copper cathode (0.5%) in the AAs? Submit complete justification.

The case stands deferred.

Case No.	306 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	DEWAN & SONS EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000417AM24
RA File Number	05AX04000224 AM24
Licence No and Date	0511018534/26/04/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments given through mail, by the TE:

a. Details of other indigenous input used in weigh terms to mfg export product like stainless sheet

The case stands deferred.

Case No.	307 / NC/2/MEET/Jun/202324/5
Case Status	Case Approved
Party Name	SALZER ELECTRONICS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000430AM24

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

RA File Number	32AX04000032 AM24
Licence No and Date	3211004767/26/04/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to fix the ad-hoc norms as per recommendation of (Tec-1) 05.06.2023 received via email.

I. EI Laminations are to be produced as pieces of the core assembly and its import may be allowed on NET-to-Net ba wastage.

II. MHI Inputs:

Export			Import recommended		
Export Product	Part/Ref. No.	Quantity (Nos.)	Item	No. of pieces	Wei (K
Transformer	4536	20515	EI Laminations	1292445	186
Transformer	4538	19450	EI Laminations	1244800	180

RA concerned may take suitable consequential action accordingly.

Case No.	308 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000433AM24
RA File Number	03AX04000214 AM24
Licence No and Date	0311023135/27/04/2023

Signature Not Verified
Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Norms Committee Decision:
Case deferred for comments of TE.

Case No.	309 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ARDEE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000468AM24
RA File Number	05AX04000147 AM24
Licence No and Date	0511018565/28/04/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 106.2023 and a reminder has been sent on 26.06.2023, 11.07.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days. The case stands deferred.	

Case No.	310 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ARDEE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000469AM24
RA File Number	05AX04000183 AM24
Licence No and Date	0511018580/28/04/2023
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 106.2023 and a reminder has been sent on 26.06.2023, 11.07.2023 for furnishing information/documents. The reply is still awaited. The Committee, therefore, decided to send a reminder to the applicant to submit the requisite information within 15 days. The case stands deferred.	

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	311 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00000491AM24
RA File Number	34AX04001204 AM23
Licence No and Date	3411003654/29/04/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	312 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001241AM24
RA File Number	NA
Licence No and Date	0711007502/09/05/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	313 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001527AM24
RA File Number	NA
Licence No and Date	0711007504/09/05/2023
Norms Committee Decision:	

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case deferred for comments of TE.

Case No.	314 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001539AM24
RA File Number	NA
Licence No and Date	0711007503/09/05/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	315 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001631AM24
RA File Number	NA
Licence No and Date	0711007577/16/05/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	316 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	SPECIAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001218AM24
RA File Number	05AX04000612 AM24

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Licence No and Date	0511019110/31/05/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	317 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	WILSON POWER AND DISTRIBUTION TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001220AM24
RA File Number	04AX04000184 AM24
Licence No and Date	0411005497/31/05/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	318 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	PANAMETRICS ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001231AM24
RA File Number	03AX04000973 AM24
Licence No and Date	0311024105/01/06/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	319 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	SYRMA SGS TECHNOLOGY LIMITED
Meeting Number	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

and Date	
HQ File Number	HQRNORM APPLY 00001253AM24
RA File Number	03AX04000788 AM24
Licence No and Date	0311024124/02/06/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	320 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	RENEWSYS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001264AM24
RA File Number	03AX04000544 AM24
Licence No and Date	0311024151/02/06/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	321 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	LASER POWER & INFRA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001281AM24
RA File Number	02AX04000135 AM24
Licence No and Date	0211004520/02/06/2023
Norms Committee Decision: Committee Report Awaited.	

Case No.	322 / NC/2/MEET/Jun/202324/5

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case Status	Case Deferred
Party Name	GLOBAL SEAMLESS TUBES & PIPES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001282AM24
RA File Number	02AX04000134 AM24
Licence No and Date	0211004521/02/06/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	323 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001287AM24
RA File Number	56AX04000174 AM24
Licence No and Date	5611001939/05/06/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	324 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001301AM24
RA File Number	02AX04000119 AM24
Licence No and Date	0211004528/05/06/2023
Norms Committee Decision: Case deferred for comments of TE.	

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	325 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001311AM24
RA File Number	05AX04000593 AM24
Licence No and Date	0511019192/05/06/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	326 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	LAKSHMI TRANSFORMERS & ELECTRICALS
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001332AM24
RA File Number	06AX04000079 AM24
Licence No and Date	0611002063/06/06/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	327 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	VRUNDA INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001342AM24
RA File Number	03AX04000233 AM24
Licence No and Date	0311024279/06/06/2023
Norms Committee Decision:	

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case deferred for comments of TE.

Case No.	328 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	CYPRESS INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001391AM24
RA File Number	08AX04002083 AM23
Licence No and Date	0811008341/08/06/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	329 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	JSW STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001396AM24
RA File Number	03AX04000504 AM24
Licence No and Date	0311024349/08/06/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	330 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	KARAMTARA ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001398AM24
RA File Number	03AX04001064 AM24

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Licence No and Date	0311024353/08/06/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	331 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001407AM24
RA File Number	05AX04000249 AM24
Licence No and Date	0511019256/08/06/2023
Norms Committee Decision: Committee Report Awaited.	

Case No.	332 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001412AM24
RA File Number	02AX04000144 AM24
Licence No and Date	0211004553/08/06/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	333 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	ASCENT INTERNATIONAL
Meeting Number	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

and Date	
HQ File Number	HQRNORM APPLY 00001431AM24
RA File Number	52AX04000059 AM24
Licence No and Date	5211004923/09/06/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	334 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	MICRO PLASTICS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001448AM24
RA File Number	07AX04000350 AM24
Licence No and Date	0711008233/09/06/2023
Norms Committee Decision: Case deferred for comments of Tec-	

Case No.	335 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	KALPATARU PROJECTS INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001455AM24
RA File Number	08AX04000336 AM24
Licence No and Date	0811008372/09/06/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	336 / NC/2/MEET/Jun/202324/5

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001478AM24
RA File Number	56AX04000177 AM24
Licence No and Date	5611001953/12/06/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	337 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	AADISHAKTI METAL RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001480AM24
RA File Number	05AX04000364 AM24
Licence No and Date	0511019285/12/06/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	338 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	BERGNER IMPEX (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001529AM24
RA File Number	03AX04001097 AM24
Licence No and Date	0311024472/13/06/2023
Norms Committee Decision: Case deferred for comments of TE.	

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	339 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001533AM24
RA File Number	05AX04000731 AM24
Licence No and Date	0511019314/13/06/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	340 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001549AM24
RA File Number	03AX04001096 AM24
Licence No and Date	0311024490/13/06/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	341 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	PHOENIX INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001559AM24
RA File Number	03AX04000163 AM24
Licence No and Date	0311024505/13/06/2023
Norms Committee Decision:	

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Committee Report Awaited.

Case No.	342 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001560AM24
RA File Number	05AX04000530 AM24
Licence No and Date	0511019326/13/06/2023

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	343 / NC/2/MEET/Jun/202324/5
Case Status	Case Approved
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001561AM24
RA File Number	05AX04000529 AM24
Licence No and Date	0511019327/13/06/2023

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ratify the ad-hoc norms as per comments of (SKB) on BO Portal as under:

Sl No	Export Item	Quantity	Item of Import	Quantity
1	COIN BLANKS (CONSISTING OF COPPER-70% AND ZINC-30%)	352800 KGS	ALL KIND OF COPPER SCRAP COVERED BY ISRI CODE	280324.30 KGS INCLUSIVE OF 13.51% WASTAGE ON THE NET CONTENT OF COPPER IN THE EXPORT PRODUCT

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

			SHG ZINC INGOTS (Zn 99.995%)	119514.53 KGS INCLUSIVE OF 12.92% WASTAGE ON THE NET CONTENT OF COPPER IN THE EXPORT PRODUCT

RA concerned may take suitable consequential action accordingly.

Case No.	344 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	PHOENIX INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001566AM24
RA File Number	03AX04000136 AM24
Licence No and Date	0311024510/13/06/2023
Norms Committee Decision: Committee Report Awaited.	

Case No.	345 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001597AM24
RA File Number	02AX04000163 AM24
Licence No and Date	0211004572/14/06/2023
Norms Committee Decision: Case deferred for comments of TE.	

Signature Not Verified
Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)
This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Case No.	346 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	RAJ METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001600AM24
RA File Number	02AX04000145 AM24
Licence No and Date	0211004575/14/06/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	347 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	NORDEX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001602AM24
RA File Number	07AX04000353 AM24
Licence No and Date	0711008255/14/06/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	348 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	INTEGRATED BATTERIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001607AM24
RA File Number	05AX04000742 AM24
Licence No and Date	0511019347/14/06/2023
Norms Committee Decision: Case deferred for comments of TE.	

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case No.	349 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	RAJ METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001614AM24
RA File Number	02AX04000152 AM24
Licence No and Date	0211004579/14/06/2023
Norms Committee Decision: Committee Report Awaited.	

Case No.	350 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	FCI OEN CONNECTORS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001619AM24
RA File Number	07AX04000295 AM24
Licence No and Date	0711008242/14/06/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	351 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	DISHA AUTO COMPONENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001655AM24
RA File Number	03AX04001223 AM24
Licence No and Date	0311024590/15/06/2023
Norms Committee Decision:	

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Committee Report Awaited.

Case No.	352 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	SHERA METAL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001660AM24
RA File Number	13AX04000059 AM24
Licence No and Date	1311001996/15/06/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	353 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	SUNDRAM FASTENERS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001665AM24
RA File Number	04AX04000250 AM24
Licence No and Date	0411005554/15/06/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	354 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001667AM24
RA File Number	04AX04000240 AM24

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Licence No and Date	0411005555/15/06/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	355 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001668AM24
RA File Number	04AX04000241 AM24
Licence No and Date	0411005556/15/06/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	356 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001717AM24
RA File Number	03AX04000398 AM24
Licence No and Date	0311024635/16/06/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	357 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

and Date	
HQ File Number	HQRNORM APPLY 00001719AM24
RA File Number	02AX04000153 AM24
Licence No and Date	0211004600/16/06/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	358 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001725AM24
RA File Number	03AX04001225 AM24
Licence No and Date	0311024639/16/06/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	359 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001729AM24
RA File Number	02AX04000165 AM24
Licence No and Date	0211004602/16/06/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	360 / NC/2/MEET/Jun/202324/5

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Case Status	Case Deferred
Party Name	BEDMUTHA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001880AM24
RA File Number	03AX04001145 AM24
Licence No and Date	0311024664/19/06/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	361 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	FUJIYAMA POWER SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001963AM24
RA File Number	05AX04000710 AM24
Licence No and Date	0511019431/20/06/2023
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	362 / NC/2/MEET/Jun/202324/5
Case Status	Case Deferred
Party Name	BLUE HAT SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202324/ 5 and 05/07/2023
HQ File Number	HQRNORM APPLY 00001967AM24
RA File Number	07AX04000368 AM24
Licence No and Date	0711008329/20/06/2023
Norms Committee Decision: Case deferred for comments of TE.	

Signature Not Verified

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

Signature Not Verified

Digitally Signed.
Name: Santosh Kumar Dubey(Deputy DGFT)
Date: 20-Jul-2023 17:18:05
Reason: santoshk.dubey@nic.in
Location: DGFT(HQ)

This document has been digitally signed by Santosh Kumar Dubey, Deputy DGFT,DGFT(HQ) on 20-Jul-2023.